

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

**LOK SABHA**

**UNSTARRED QUESTION NO. 587**

ANSWERED ON 28.11.2024

**PROJECTS IN RAJASTHAN UNDER PMKSY**

†587. SHRI HANUMAN BENIWAL

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the steps taken/being taken to ensure the efficient utilisation of funds and successful completion of projects under the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY);
- (b) the details of the funds allocated under the said scheme, State-wise including Rajasthan;
- (c) the details of the progress made towards the targets set for various Parliamentary Constituencies of Rajasthan including Nagaur;
- (d) whether the Government proposes to expand the targets fixed under the said projects in various Parliamentary Constituencies including Nagaur; and
- (e) if so, the details thereof along with the time by which the said targets are likely to be increased in Nagaur and other Parliamentary Constituencies and if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE FOR JAL SHAKTI**

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) To ensure efficient utilisation of funds and successful completion of projects under the PMKSY, the projects are regularly monitored by Central Water Commission under DoWR,RD&GR, as well as by a dedicated Project Management Unit (PMU) under this Ministry. Physical and financial progress of these projects is also monitored through a dedicated dashboard, backed with a management information system maintained by DoWR,RD&GR.

Apart from the above, implementation and progress of the projects is also monitored at the highest level in this Ministry. Secretary, Department of Water Resources, River Development & Ganga Rejuvenation, Ministry of Jal Shakti takes project-wise periodic reviews of physical and financial progress of the projects and actions to be taken by various State Governments are finalized for early resolution of issues. The Hon'ble Minister, Jal Shakti, is also briefed from time to time regarding the bottlenecks and issues with various projects under PMKSY. Issues and bottlenecks under the projects are flagged over Project Monitoring Group (PMG) portal and resolved in PMG meetings under Secretary (Coordination), Cabinet Secretariat.

(b) Pradhan Mantri Krishi Sinchai Yojna (PMKSY) is an umbrella scheme, consisting of two major components being implemented by the Department of Water Resources, River Development & Ganga Rejuvenation, Ministry of Jal Shakti, namely, Accelerated Irrigation Benefit Programme (AIBP), and Har Khet Ko Pani (HKKP). HKKP, in turn, consists of four sub-components: (i) Command Area Development & Water Management (CAD&WM); (ii) Surface Minor Irrigation (SMI); (iii) Repair, Renovation and Restoration (RRR) of Water Bodies; and (iv) Ground Water (GW) Development. In 2016, with the launching of revised AIBP format, CAD&WM sub-component of HKKP was taken up for pari passu implementation with AIBP.

Further, in December, 2021, implementation of PMKSY for the period 2021-22 to 2025-26 has been approved by Government of India. However, approval of Ground Water component under PMKSY-HKKP has provisionally been accorded till 2021-22 only for committed liabilities, which has been extended subsequently till completion of ongoing works. Also, Per Drop More Crop component, which was earlier a component of PMKSY, is now being implemented separately by DoA&FW under Rashtriya Krishi Vikash Yojna (RKVY).

The details of funds allocated to various states under the said scheme is annexed in **Annexure-I**

(c) The details of the progress made towards the targets set for various Parliamentary Constituencies of Rajasthan is annexed at **Annexure-II**

(d) & (e) After approval for implementation of PMKSY2.0 for 2021-26, one major irrigation project namely Parwan Multipurpose Irrigation Project of Rajasthan with irrigation potential of 1.22 lakh hectare has been included under PMKSY-AIBP. Further, 37 RRR and 84RRR projects from Rajasthan with irrigation potential of 11,880 hectare have been included under PMKSY-HKKK-RRR under PMKSY2.0. However, these projects do not benefit Nagaur districts.

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**ANNEXURE-I**

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 587 TO BE ANSWERED IN LOK SABHA ON 28.11.2024 REGARDING “PROJECTS IN RAJASTHAN UNDER PMKSY”.**

**Funds allocated under Pradhan Mantri Krishi Sinchai Yojana (PMKSY) to various states including Rajasthan under the said scheme.**

**A. Central Assistance Released during 2016-17 to 2023-24 under PMKSY-AIBP and PMKSY-HKPP**

**Rs. in Crore**

<b>S.No.</b>	<b>State/UT</b>	<b>PMKSY-AIBP and CADWM</b>	<b>PMKSY-HKPP (SML,RRR&amp;GW)</b>
1	Andhra Pradesh	91.81	2.70
2	Arunachal Pradesh	-	578.50
3	Assam	49.54	2350.14
4	Bihar	146.06	105.31
5	Chhattisgarh	78.2	0.00
6	Goa	3.84	0.00
7	Gujarat	6,252.95	85.98
8	Himachal Pradesh	1,912.21	567.41
9	Jharkhand	756.73	0.00
10	Karnataka	1,268.30	67.50
11	Kerala	2.69	0.00
12	Madhya Pradesh	1,125.67	0.00
13	Maharashtra	2,873.76	0.00
14	Manipur	280.72	316.13
15	Meghalaya	-	379.08
16	Mizoram	-	46.58
17	Nagaland	-	290.38
18	Odisha	1,340.82	104.89
19	Punjab	1,106.58	0.00
20	Rajasthan	810.42	46.02
21	Sikkim	-	95.90
22	Tamil Nadu	34.74	125.11
23	Tripura	-	52.63
24	Telangana	1,017.83	59.68
25	Uttarakhand	361.64	279.14
26	Uttar Pradesh	1,577.82	26.69
27	UT of Jammu and Kashmir	43.28	302.36
28	UT of Ladakh	2.98	
29	West Bengal	-	0.00
	<b>Total</b>	<b>21,138.59</b>	<b>5882.13</b>

**B. Central Assistance Released during 2016-17 to 2023-24 under PMKSY-WDC and PDMC**

<b>Rs. in Crore</b>			
<b>S.No.</b>	<b>State/UT</b>	<b>PMKSY-WDC</b>	<b>PDMC</b>
1	Andhra Pradesh	1512.10	2406.26
2	Arunachal Pradesh	686.15	126.93
3	Assam	951.91	164.03
4	Bihar	504.26	110.36
5	Chhattisgarh	723.15	295.91
6	Goa	33.575	3.34
7	Gujarat	1779.25	1888.34
8	Haryana	167.87	376.02
9	Himachal Pradesh	486.53	114.25
10	Jharkhand	506.32	217.69
11	Jammu & Kashmir	516.61	52.20
12	Karnataka	2308.63	2843.67
13	Kerala	202.02	34.32
14	Madhya Pradesh	2388.81	786.97
15	Maharashtra	3267.63	2279.7
16	Manipur	298.45	213.20
17	Meghalaya	332.30	30.30
18	Mizoram	407.15	160.45
19	Nagaland	721.02	284.22
20	Odisha	1545.15	337.46
21	Punjab	108.92	19.93
22	Rajasthan	4099.91	1083.84
23	Sikkim	74.61	279.87
24	Tamil Nadu	1105.38	2381.51
25	Telangana	904.98	601.22
26	Tripura	303.34	58.77
27	Uttarakhand	308.06	277.62
28	Uttar Pradesh	1156.88	917.02
29	West Bengal	481.38	201.9
30	Andaman & Nicobar	-	0.61
31	Puducherry	-	0.1
32	Ladakh	67.01	3.4
	HQ	-	239.41
	<b>TOTAL</b>	<b>27,949.36</b>	<b>18,791.82</b>

**ANNEXURE-II**

**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 587 TO BE ANSWERED IN LOK SABHA ON 28.11.2024 REGARDING “PROJECTS IN RAJASTHAN UNDER PMKSY”.**

**Progress made towards the targets set for various Parliamentary Constituencies of Rajasthan including the Nagaur**

<b>S.No.</b>	<b>Components of PMKSY</b>	<b>In thousand hectares</b>
1	Irrigation potential created under AIBP	315.57
2	Cultivable command area covered under CAD&WM	82.47
3	Irrigation potential created under HKKP-SMI	0.45
4	Irrigation potential created under HKKP-RRR	15.57
5	Area covered under micro irrigation (PDMC)	543.28
6	Area brought under protective irrigation (in thousand hectare) (WDC)	13.274

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